

GOVERNMENT OF INDIA

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 15-11-84

NOTIFICATION
Income-tax

No. 6033 (F.No. 203/290/80-ITA.II) : It is hereby notified for general information that the approval granted to the following Institution under Section 35(1)(ii) of the Income-tax Act, 1961 vice Ministry of Finance (Department of Revenue) Notification No. 3946 dated 4.5.1981 is hereby withdrawn with effect from 14.4.1981.

INSTITUTION

Natural Products Research Association, Bombay.

Girish Dave

(Girish Dave)

Under Secretary to the Government of India.